

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 41 OF 2017

Dated: 9th September, 2019

In the matter of:

Bangalore Electricity Supply Company

....Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission &Ors.

....Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter
on **23.10.2019.**

Pr/js

Court Master